## Annexure-3 Name of the corporate debtor: M/s. Sevenn Protective Fabrics Private Limited; Date of commencement of CIRP: 13.08.2025 (order received on 13.08.2025) NCLT order IA liq/4(AHM)2025 in C. P. (I.B) No.2 of 2024 dated 13.08.2025 (order received on 13.08.2025) List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name of Details of claim received		claim received	Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remarks, if
N	creditor	Date of	Amount claimed	Amount of claim	Nature of	Amount covered	Amount	Whether	% voting	continge nt	any mutual	claim not	claim	any
0.		receipt		admitted	claim	by	covered by	related	share in CoC	claim	dues, that	admitted	under	
						security interest	guarantee	party?			may be		verification	
											set-off			
1	Small Industries Developm ent Bank of India	11-09-2025	5,80,80,793.54	5,80,80,793.54		0.00	0	No	57.22%	0	0	0	0	
2	The Cosmos Co- operative Bank Limited	01-09-2025	4,34,21,418.52	4,34,21,418.52		0.00	0	No	42.78%	0	0	0	0	
	Total		10,15,02,212.06	10,15,02,212.06					100.00%			0		